

ITEM NO.16

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 21-03-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Vaibhav Vikram Singh, Adv.

For Respondent(s) :

Mr. Nishit Agrawal, AOR
Mr. Sankalp Suman, Adv.
Ms. Kanishka Mittal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the appellants has filed common applications for substitution of legal representatives of deceased respondent Nos. 4, 6, 10 and 15 alongwith other applications but the same is defective. Four weeks' time is granted to cure the defects.

Common applications seeking substitution of legal representatives of deceased respondent Nos.3 and 22 has been

contd...

dismissed vide Hon'ble Judge in Chambers' order dated 20.12.2024.

Ld. Counsel for the petitioner is granted two weeks' time to file fresh particulars for service on respondent No.24.

SLP has been dismissed with regard to respondent No.34 vide Hon'ble Judge in Chambers' order dated 23.04.2018 but Application seeking permission to substitute LRs. has been filed. As per office report, same is defective. It has been submitted by Ld. Counsel for the petitioner that the defects have already been removed. Let Registry to verify and update the records.

Service is complete on the remaining respondents, but none has entered appearance.

List again on 05.05.2025.

rd

SUJATA SINGH
Registrar